

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1164 OF 2024**

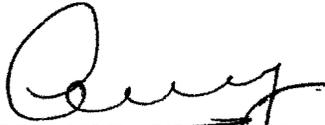
IN THE MATTER OF:

**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED
OUT ANOTHER YOUNG LIFE" APPEARING IN THE
TIMES OF INDIA DATED 27.08.2024**

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N.D.O.H.- 29.08.2025

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RESPONDENT No. 5/DJB
C.E. (Central Bench)
Delhi Jal Board, Govt. of NCT Delhi
Varunalaya Ph-I, Karol Bagh,
New Delhi-110005

THROUGH


PRABHSAHAY KAUR
STANDING COUNSEL, DJB
L-24, 2nd Floor, Hauz Khas Enclave,
New Delhi-110016
Enrol No: D/737/2008
Ph: 8800695709
Email: sahayk@gmail.com

NEW DELHI
DATED: 25.08.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1164 OF 2024**

IN THE MATTER OF:

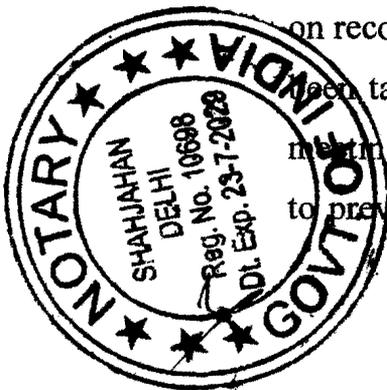
**NEWS ITEM TITLED "HOW OPEN DRAIN SNUFFED
OUT ANOTHER YOUNG LIFE" APPEARING IN THE
TIMES OF INDIA DATED 27.08.2024**

**STATUS REPORT ON BEHALF OF RESPONDENT NO.
5/DJB**

MOST RESPECTFULLY SHOWETH:-

I, S.K. Dahiya, S/o Sh. Ranbir Singh Dahiya, aged about 55 years, currently posted as Chief Engineer (Central/North), Delhi Jal Board, Office of CE (Central/North), Varunalaya, Phase-1, Karol Bagh, New Delhi -110005, do hereby solemnly affirm and declare as under:

1. That I am duly authorised and competent to affirm the present Status Report on behalf of Respondent No. 5/DJB.
2. That the present Status Report is being filed in compliance of this Hon'ble Tribunal's order dated 24.04.2025 to put on record relevant facts to show that appropriate action has been taken by the Answering Respondent, to hold a joint meeting with Engineer-in-Chief, PWD. and find a solution to prevent the discharge of untreated sewage in the storm



A handwritten signature in black ink, appearing to be "S.K. Dahiya".

water drain in question and to draw a timeline and fix the modalities for executing.

The relevant experts from the order dated 24.04.2025 are reproduced hereinbelow:

"11. In the above circumstances, we are of the view that a solution is required to be found jointly by the PWD and DJB. Hence, we direct the CEO, DJB and Engineer-in-Chief of PWD Delhi to hold a joint meeting and find a solution to prevent the discharge of untreated sewage in the storm water drain in question and to draw a timeline and fix the modalities for executing it. Let this joint meeting be convened within two weeks. The CEO, DJB will take the appropriate steps to convene the meeting. The decision taken in the said meeting will be placed on record by filing an affidavit by the PWD and DJB within six weeks."

3. That in compliance of the directions passed by the Tribunal, the Answering Respondent served Respondent No. 8/PWD with a meeting notice dated 08.07.2025 informing about the meeting to be convened in the chamber of CEO (DJB) on 10.07.2025 at 3:00 p.m. A Copy of the Meeting Notice dated 08.07.2025 has been annexed as **Annexure-R1**.

4. That pursuant thereto a meeting was held in the chamber of CEO (DJB) on 10.07.2025 and was attended by the officers of Respondent No. 8/PWD. During the meeting, the Answering Respondent's proposed sewer line for Palla village was discussed and that the same would be completed by June 2028. Furthermore, during the meeting, it was decided that subject to the Hon'ble Court's orders, PWD would take up the process of laying RCC slabs over the entire drain. A Copy of the Minutes of Meeting dated 08.07.2025 has been annexed as **Annexure-R2**.



A handwritten signature in black ink, appearing to be "Anshuman".

5. That the present Status Report is being filed bona fide and in the interest of justice.

[Signature]
DEPONENT
C.E. (Central/North)
Delhi Jal Board, Govt. of NCT Delhi
Varunalaya Ph-I, Karol Bagh,
New Delhi-110005

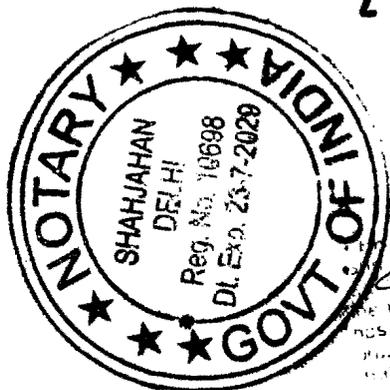
VERIFICATION

25 AUG 2025

Verified at Delhi on this ___ day of August, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of the official records. Nothing material has been concealed therefrom.

[Signature]
I identify the Deponent who has appeared in my presence

25 AUG 2025



[Signature]
DEPONENT
C.E. (Central/North)
Delhi Jal Board, Govt. of NCT Delhi
Varunalaya Ph-I, Karol Bagh,
New Delhi-110005

[Signature]
I solemnly affirm that the contents of the above affidavit have been read & explained to me and are true and correct to this & knowledge

10



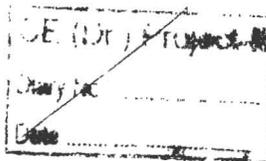
DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
 OFFICE OF THE SUPTD. ENGINEER (M)-3
 H-BLOCK SEC-15 ROHINI DELHI 110085
 Email id : - acem3.djb@gmail.com

④
 14/2
 11/7/25

NO DJB/SE (C)-03/2025/ 182

DATE: 08.07.2025

Sh Vibeka Nand Vibek, ADG
 Public Works Department
 Govt. of NCT Delhi



908
 17-70

Sub: Meeting Notice in the matter of OA no. 1164/2024 " NEWS ITEM TITLED OPEN DRAINS SNUFFED OUT ANOTHER YOUNG LIFE" at Palla on dated 10.07.2025.

Sir,

As per the directions of the Hon'ble NGT in the matter of OA no. 1164/2024 " news item titled open drains snuffed out another young life at Palla, a meeting has been convened in the chamber of CEO (DJB) on 10.07.2025 at 03:00 P.M.

In this regard, I have been directed to request you to make it convenient to attend the same.

12/11
 19/7/25.....

(AJAY KUMAR)

SUPERINTENDING ENGINEER (C)-03

Copy to:-

1. P.S. to CEO
2. CEN(Water)
3. CE(Drainage) PR-II
4. CE(C&N)
5. EE(D)-031

EE (D) 31

SE (C) 03
 P.W.D.
 14/7

SUPERINTENDING ENGINEER (C)-03

 <p>Delhi Jal Board</p>	<p>DELHI JAL BOARD OFFICE OF THE CHIEF ENGINEER(C&N) ROOM NO- 201, VARUNALAYA PH-I KAROL BAGH: NEW DELHI-05 Email id: cecn.djb2024@gmail.com</p>	 <p>अमृत महोत्सव</p>
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No. DJB /CE(C&N)/2025/ 161 To 167

Dated: 16.07.2025

MINUTES OF THE MEETING

A meeting was held in the chamber of the CEO, Delhi Jal Board, on 10.07.2025 regarding OA No. 1164/2024 titled:-

"News Item Titled – Open Drains Snuffed Out Another Young Life" (Palla)

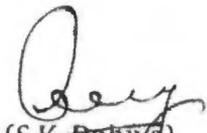
The following officials were present: -

- CEO, DJB - In Chair
- Sh. Vibeka Nand Vibek, ADG, PWD
- Sh. S.K. Dahiya, CE, DJB
- Sh. Pawan Kumar, CE, DJB
- Sh. Ajay Kumar, SE, DJB
- Sh. Sudhir Kumar, SE, DJB

Points Discussed: -

- 1 At the outset, it was informed that the site was visited by DJB field staff on 15.06.2025, where the unfortunate demise of a 5-year-old girl had occurred.
2. The incident took place at a 6 ft x 6 ft open stormwater drain under PWD, located on the Palla-Bakhtawarpur main road, near Akbarpur Majra village. The drain carries discharge from adjoining areas and was found to be open at several locations without proper covering
- 3 As far as DJB is concerned, it was clarified that no DJB sewerage network exists in this area. However, a proposal for laying a sewerage network in the nearby areas/colonies, along with the construction of DSTPs, has already been prepared. The expected date of completion is June 2028.
- 4 PWD informed that as per the Hon'ble Delhi High Court's guidelines, the RCC cast-in-situ cover slabs were removed from the entire drain. Precast RCC cover slabs have been considered for residential areas, including provision for cleaning during monsoon. (Guidelines issued via Order No. W.P.(C) 2385/2011 and CM Appls. 5087/2011, 8364/2011 dated 24.04.2014)
5. PWD further stated that, subject to directions from the Hon'ble High Court, precast covers will be installed by PWD 50 meters upstream and 50 meters downstream of the incident site.

The meeting concluded with a vote of thanks to the Chair.


(S.K. Dahiya)
Chief Engineer (C&N)

All Concerned

Copy to:

- CEN (Dr.) for kind information

o/c

EE(D)-31
nom file
A
16/7/25